

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/18/2016

NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited


NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

① For TK Bhaskar
Swetha Vasudevan
Keerthi Krishna

counsel for petitioner



2. R. VIDHYASHANKAR
R. ASHOK KUMAR

counsel for Respondents



ORDER

Ms Swetha Vasudevan, representing counsel for petitioner present. Shri R Ashok Kumar, counsel for respondents present. Representing counsel for petitioner sought time for submitting arguments stating that the senior counsel is engaged in High Court. Time extended at request. Put up on **13.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)